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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
C.P.103/2004 IN  
O.A.No.892/2003

New Delhi this the 18th day of March, 2004

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri S.A.Singh, Member (A)

Smt. Urmila Devi,  
W/o Late Shri Uma Shankar  
R/o K-166 Northern Basti, Mehrauli Road,  
New Delhi. .... Applicant

(By Advocate: Shri Varun Prasad)

Versus

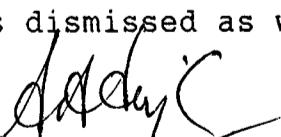
1. Shri Pawan Chopra,  
Secretary,  
Ministry of Indormation & Broadcasting  
Shastri Bhawan,  
New Delhi.
2. Shri K.S.Sharma,  
(Additional Charge of Director General)  
2nd Floor, Press Trust of India (PTI)  
Building, New Delhi-110001.
3. Shri K.Velukutty,  
Supdg. Engineer,  
CCW, All India Radio,  
9th Floor, Suchana Bhawan,  
CGO Complex Lodhi Road,  
New Delhi-110 03.
4. Shri A.K.Gulati,  
Executive Engineer,  
Civil Construction Wing,  
All India Radio, Division No. V,  
Kingsway Camp,  
Delhi-10 009.
5. Shri A.K.Vohra,  
The Suptdg. Surveyors of Works II,  
CCW, All India Radio, Vth Floor,  
Suchana ABhawan,  
CGO Complex, Lodhi Road,  
Mew Delhi. .... Respondents

(By Advocate : Shri R.N.Singh)

O R D E R (ORAL)

By Shri Kuldip Singh:

Learned counsel for the applicant seeks permission to withdraw the C.P. Permission granted. Accordingly C.P. is dismissed as withdrawn.

  
( S.A. Singh )  
Member (A)

  
( Kuldip Singh )  
Member (J)

/kdr/